

VACATION BENCH

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/445(KB)2019
COMP.APPL/77(KB)2021
COMP.APPL/406(KB)2019, COMP.APPL/697(KB)2019,
COMP.APPL/405(KB)2019, COMP.APPL/407(KB)2019,
COMP.APPL/409(KB)2019, COMP.APPL/408(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th June, 2021, 11:00 A.M

Name of the Company	PRASANTA KUMAR MITRA & ORS. Vs. INDIA STEAM LAUNDRY PVT. LTD. & ORS.		
Under Section	Rule 11; Sec. 241(1), Sec. 242(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|-------------------------------------|---------------------------------|
| 1. | Mr. Ratnanko Banerji, Sr. Advocate |] For Petitioner No. 3 |
| 2. | Ms. Swapna Choubey, Advocate |] |
| 3. | Mr. Kanishk Kejriwal, Advocate |] |
| 4. | Mr. Gautam Kumar Ray, Advocate |] |
| 1. | Mr. Sudipto Sarkar, Sr. Advocate |] For Respondent No. 3 |
| 2. | Mr. Dharendra Nath Sharma, Advocate |] |
| 3. | Ms. Roopa Seth Mitra, Advocate |] |
| 1. | Mr. S. N. Mookherjee, Sr. Advocate |] For heirs of Respondent No. 4 |
| 2. | Mr. Soumitra Datta, Advocate |] |
| 3. | Mr. Arunabha Deb, Advocate |] |
| 1. | Mr. Joy Saha, Sr. Advocate |] For Respondent Nos. 13 & 14 |
| 2. | Mr. Subhojit Saha, Advocate |] |
| 3. | Mr. Yash Vardhan Deora, Advocate |] |
| 1. | Mr. Pradyumna Sinha, Advocate |] For Respondent Nos. 16 & 17 |
| 2. | Mr. Arindam Banerjee, Advocate |] |
| 3. | Mr. Suvam Sinha, Advocate |] |

O R D E R

1. Ld. Senior Counsel/Ld. Counsel for the petitioner no. 3 present. Ld. Senior Counsel/Ld. Counsel for the respondent no. 3 present. Ld. Senior Counsel/Ld. Counsel for the heirs of respondent no. 4 present. Ld. Senior Counsel/Ld. Counsel for the respondent nos. 13 and 14 present. Ld. Counsel for the respondent nos. 16 and 17 present.

1. **Comp. Appl./77(KB)2021** is an application filed by the petitioner no. 3 to bring on record the legal heirs of the respondent no. 4, who has passed away on 05/05/2021. Respondents in the Comp. Appl./77(KB)2021 may raise objection, if any, in the matter. Comp. Appl./77(KB)2021 shall be heard along with main CP (**TP/445(KB)2019**) on 21/06/2021.

2. In so far as main CP (**TP/445(KB)2019**) is concerned, heard Mr. Ratnanko Banerji, Learned Senior Counsel appearing for the petitioner No. 3 in part. For continuation of his arguments and for completion of arguments in **Comp. Appl./77(KB)2021**, list this matter on 21/06/2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

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